

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 03rd June, 2024

No. LJ (B) 48/2020/138 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and in the interest of public service, the Governor of Meghalaya is pleased to appoint the following officers as the Executive Magistrate on the 4th of June, 2024 in connection with General Elections, 2024 within the East Khasi Hills District –

1. Shri. Joy Rynjah, Junior Cooperative Officer, Asstt. Registrar Coop. Societies, East Khasi Hills District, Shillong.
2. Shri. Paul Kharpran, CBE, MUDA, East Khasi Hills, Shillong.
3. Shri. Sarland Lyngdoh, Asstt. Engineer, Urban Development, East Khasi Hills District, Shillong.
4. Shri. Kenneth Nongtdo, Asstt. Engineer, MUDA, East Khasi Hills, Shillong.
5. Smti. Ivyreen Warjri, Asstt. Director (Good Governance Cell), MATI, Shillong.
6. Smti. Molvareen Langstieh, Asstt. Professor, MATI, Shillong.

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(C.V.D.Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 48/2020/138-B

Dated Shillong, the 03rd June, 2024

Copy forwarded to:-

1. The Additional Deputy Commissioner, East Khasi Hills District, Shillong with reference to your letter No. KCR.20/1/90/Vol-I/13, dt. 31.05.2024.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. The Data Entry Operator Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Santosh

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
